COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)

APPEAL NO. 307 OF 2016 &
IA NOs. 604, 636 & 637 OF 2016

Dated : 6th December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Subhash Infraengineers Pvt. Ltd. & Anr. … Appellant(s)
Vs.
Haryana Electricity Regulatory Commission & Anr. …. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Mr. Aditya Singh for R-2

ORDER

Reply to the I.A. No. 637 of 2016 (Appl. for stay) is filed today by Respondent No.2.

Learned counsel for the Appellant states that he will file short submissions by tomorrow. He may file the same by tomorrow after serving copy on the other side.

Order is Reserved.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk